

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:708
ANSWERED ON:01.03.2013
FUNDS FOR DEVELOPMENT OF TRIBALS
Roy Shri Nripendra Nath

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether some of the States/UTs have requested for more funds for the development of tribal areas;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon;

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): The Ministry of Tribal Affairs is implementing Special Area Programmes/ Central Sector/Centrally Sponsored Schemes for the socio-economic development of Scheduled Tribes in the country. The projects for the development of Scheduled Tribes under the schemes/programmes of the Ministry are implemented through the State/UT Governments and Non-Governmental Organisations (NGOs). Under these schemes/programmes, the States/UTs submit their respective annual composite proposals within State/UT-specific allocation and scheme-specific made by the Ministry.